

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **30.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : North East Centre for Technology Application and
Reach (NECTAR)
Vs
Srivari Metal Works Pvt. Ltd.

MAIN PETITION NUMBER : CP/549/IB/2017

(IA/MA) APPLICATION NUMBERS

IA/1027(CHE)/2024

ORDER

Present: Ms. Sangamithra Loganathan, Ld. Counsel for the
Applicant/Liquidator.

This application has been filed to take on record the 22nd Progress Report for the
quarter ended 31.03.2024.

It is stated that two applications are listed on 10.06.2024.

The timeline for liquidation is going to expire on 02.05.2024. Steps are being
taken seeking extension of the liquidation timeline.

Report is taken on record subject to all just exceptions.

IA is **disposed of**.

Sd/-

**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

Sd/-

**SANJIV JAIN
MEMBER (JUDICIAL)**

vs